memorandum received from State Governments including Rajasthan etc. for consideration of Committee?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESH-WAR THAKUR): The Technical Committee on Desert Development Programme and Drought Prone Areas Programme constituted under the chairmanship of Prof. C. H. Hanu-mantha Rao has submitted its report to the Government on 23rd April, 1994. Tha Committee in its report has indicated that it had invited suggestions from all the programme states on its terms of references and the same were received from all the states including Rajasthan except from Bihar.

Employment for the Rural people under JRY/IAY in Gujarat

6007. SHRI ANANTRAY DEVSH-ANKER DAVE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have re ceived the Jawahar Rojgar Yojana (JRY)/Indira Awas Yojana (IAY) re cently to make it more effective to generate employment for the Rural people;

(b) if so, the details thereof; and

(c) the total funds earmarked for 1991-92, 1992-93, 1993-94 and 1994-95 for Gujarat, District-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) Yes Sir.

(b) A Statement I is enclosed. (See below).

(c) A Statement II is enclosed

to Questions

Statement

The following major changes have been made with regard to the utilisation of funds and effective functioning of Jawahar Rozgar Yojana (JRY), with effect from 1993-94:—

(i) Seventy five per cent of the funds allocated under JRY in a year, subject to a minimum of Rs. 2546 crores, which was the revised Budget allocation for JRY for the year 1992-93, will be utili-ped for the implementation of JRY throughout the country broad-ly on the guidelines now prescribed.

(ii) The funds under JRY will be continued to be allocated to the StsteslUTs on the basis of pro portion of rural poor in the State] UT to the total rural poor in the country from the latest available poverty estimates based on the results of latest National; Sample Survey Organisation's survey in this regard. From the State to the district, the allocation of funds would, however, be made on the index of backwardness formulated on the basis of equal weightage to the proportion of SC/ST population in a district to the total SC/ ST population in the State and inverse of per capita production of agricultural workers.

(iii) The sub-schemes of IRY viz.. Million Wells Scheme (MWS)Indira Awas Yojana (IAY) would continue. However, earmarking of funds for MWS will be increased from existing 20% to 30% and its coverage extends to non-SC/ST poor small and marginal farmers subject to the condition benefits in financial terms to the that. non SC/STs do not exceed 10 per cent of the total allo. cation under JRY. Similarly, ear-marking of funds at the national level for construction of houses under JRY will be increased from 6

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per cent to 10% and its coverage will be extended to non-SC/ST poor people subject to the condi. tion that financial assistance provided to non-SC/ST poor people (excluding freed bonded labourers) does not exceed 4 per cent of the total allocation.

per cent of the funds (iv) Twenty under JRY subject to a minimam of Rs. 700 crores will be us-ed to implement an intensified JRY in 120 backward districts in different States of the country where concentration of unemthere is and under-employment. For ployment this purpose, funds will be placed at the disposal of the concerned District Develop-ment Rural Agency (DRDAs)/Zila Pari-shads (ZPs) who may identify the pockets of unemployment and un-der-employment within the districts for implementing intensified JRY in these pockets.

(v) 5% of the JRY funds subject to a maximum of Rs. 75 crores will be earmarked for taking up special and innovative projects such as those aimed at prevention of migration of labour, enhancing woman's employment, special programmes through voluntary orgarisalions aimed at drought proof-ings as well watershed develop-ment/ as wastelands development resulting in sustained employment.

(vi) Expenditure on wage and non-wage component have been kept at the existing 60:40 ratio but the wages paid to the skilled iebourers are aUowed to be included under the wage component subject to the limit of 10% of the total wage.

Statement II

Central Allocation under JRY to Gujarat

									(Rs. in Lakhs)			
Sl. No. D'strict								1991-92	Yes 1992-93	ır 1993-94 1	994-95**	
1	2		·					3	4	5	6	
!	Jamnagar	— - ,	,	•	•	, ,	•	96. 25	113.99	109.28	81.64	
2	Rajkot .							134.45	146.15	120.47	107.82	
3	Surendranagar	•	,					121.90	144.22	231.46	201.88	
4	Bhavnagar						•	122.91	144.05	182.83	151.18	
5	Amreli,							103.14	119.62	98 .75	84, 81	
6	Junagarh					•		203.54	249.40	195.42	119.00	
7	Kutch						•	444.10	484.79	205.20	150.92	
8	Banaskantha .						•	783.36	935.61	326.48	245.30	
9	Sabarkantha .							266.69	310.75	369.57	334.42	
10	Mehsana .							213.01	244.71	220.82	200.10	
11	Gandhinagar					,		30.08	26.17	145.61	137.60	
12	Ahmedabad .							195.60	224.02	255 29	237.74	

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1	2							3	4	5	6
13	Kheda .					• •	•	211.03	257.83	191.02	160.33
14	Panchmahal							1171.63	1303.38	1372.02	863.3
15	Badodra				•	-		539.74	570, 19	550.35	486.7
16	Bharuch	•						421.43	461.93	486.68	426.74
17	Surat .	٠						626,73	637.79	642.99	548.49
18	Vaisad	٠			•	-		703,06	837.41	905.58	634.4
1 9	Dangs	•		•	,	•		83,90	477.51	626.21	398.3
	TOTAL:		•					6472.55	7689.54	7230.03	5570 80

NOTE: ** In Addition Rs. 2387.49 Lakhs have been earmarked for Million Wells Scheme (MWS) the districtwise allocation of which is to be done by the Slate Government thus the total central allocation to the State during 1994-95 is Rs. 7958.55 lakhs.

ग्रामीण विकास योजनाग्रों के लिये धनराशि का अंग्रबंटन

6008. श्री अनग्तराम जायसवाल : स्था प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्त ग्रामीण योजनाम्रों/ कायंक्रमों के लिये गत तीन वर्षों के दौरान म्राबंटित की गई धनराशि का राज्यवार ब्यौरा क्या है;

(ख) उक्त अवधि के दौरान विभिन्न राज्य सरकारों द्वारा इन कार्यकर्मों के लिये कितनी सहायता मांगी गई;

(ग) क्या केन्द्रीय सरकार को इन कार्यक्रमों के कियान्वयन के संबंध में कोई प्रतिवेदन प्राप्त हुग्रा है;

(घ) प्रत्येक राज्य सरकार द्वारा इन कार्यंकमों के ग्रंतर्गत कितनी-कितनी धन-राक्ति खर्च की गई; ग्रीर

(ङ) प्रत्येक राज्य सरकार इन कार्य-कमों को लागू करने में कहां तक सफल हुई है?

ग्रामीण विकास मंत्रालय (ग्रामीण विकास विभाग) में राज्य मंत्री (थी उत्तमभाई पटेल): (क) से (ब) केन्द्र सरकार द्वारा विभिन्न राज्यों में कार्यान्वित किए जा रहे प्रमुख ग्रामीण विकास कार्यक्रम हैं-(1) समेन्वित ग्रामीण विकास कार्यकम (2) जवाहर रोजगार योजना (3) त्वरित ग्रामीण जल सप्लाई कार्यक्रम । समन्वित ग्रामीण विकास कार्यक्रम के ग्रंतगंत केन्द्र ग्रीर राज्यों के बीच खर्च की 50:50 के ग्रनुपात में और जवाहर रोजगार योजना के म्रंतर्गत 80:20 के ग्रनुपात में वहन किया जाता है। त्वरित ग्रामीण जल सप्लाई कार्यक्रम के मामले में राज्यों/संघ शासित क्षेत्रों की 100 के बाधार पर अनुधान सहायता दी जाती है। इन कार्यक्रमों के सही कार्यान्वयन के लिये राज्य सरकारों से यह ग्रापेक्षा की जाती है कि वे इन कार्यक्रमों की प्रगति ग्रौर निष्पादन के संबंध में केन्द्र सरकार को ग्रावधिक रिपोर्टे/विवरणियां भेंजें। गत तीन वर्षो के दौरान उपरोक्त कार्यक्रमों के लिये म्राबंटन/उपयोग की गई राशि के राज्यवार ब्यौरे दर्शाने वाले विवरण ग्रनुबन्ध-1 से 3 पर संलग्न है। [देखिए परिशिष्ट 170 ग्रनुपल 118]

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to Questions